

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

9/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/880/IB/2018  
NAME OF THE PETITIONER(S) : DHARNENDRA CHEMICALS PVT LTD  
NAME OF THE RESPONDENT : TAURUS GKK LEATHERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	NIL BRANSON	ACS for plc	
2.	Aditya Mukherjee OR BFS	For Respondent	

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**ORDER**

Representative for Applicant is present. Counsel for Corporate Debtor is present. Representative for Applicant has submitted an affidavit on behalf of the Applicant with the prayer to withdraw the petition. The prayer is allowed. The affidavit is taken on record. The petition is **dismissed as withdrawn**.

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

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